

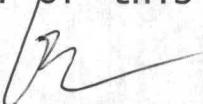
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O.A.No.101 of 2008

1. Order dated: 15.02.2008.

THE HON'BLE DR.K.B.S.RAJAN, MEMBER(J)

Representation filed by Applicant vide Annexure-A/6 is dated 15.09.2007 and a period of six months is not yet over. As such this OA is premature. However, in the interest of justice, this OA is disposed of with direction to the Respondents to consider the representation of applicant on merit and passing speaking order. Copy of this OA be sent to the Respondents which would be taken as supplement to the representation made and let a decision be taken within a period of two months from the date of communication of this order.


MEMBER(J)